

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 617 /JR(S)/2015

Dated: Allahabad: December 08, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. Ubuntu-15/JTRI-2223 dated 04.12.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposed schedule from 16.12.2015 to 17.12.2015 and nominate the officers mentioned at List-'A' (excluding Smt. Rajani Singh, Additional District & Sessions Judge, Deoria, Smt. Shikha Rani Jaiswal, Judicial Magistrate, Farrukhabad, Sushri Minakshi Sinha, Addl. Civil Judge (Junior Division), Pratapgarh, Smt. Shradha Tripathi, Addl. Civil Judge (Junior Division), Etawah, Smt. Vineeta Singh, Addl. Civil Judge (Junior Division), Mau, Smt. Shiv Kumari, Addl. Civil Judge (Junior Division), Firozabad, Smt. Shagun Panwar, Addl. Civil Judge (Senior Division), Meerut, Smt. Lovey Yadav, Addl. Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Raebareli, Smt. Sakshi Sharma, Additional Chief Judicial Magistrate, Faizabad and Smt. Bushra Adil Rizvi, Additional Chief Judicial Magistrate, G.B. Nagar) for Ubuntu 14.04 Refresher Training Programme for Judicial Officers at JTRI, Lucknow.

I am also directed to request you to nominate Smt. Rajani Singh, Additional District & Sessions Judge, Deoria, Smt. Shikha Rani Jaiswal, Judicial Magistrate, Farrukhabad, Sushri Minakshi Sinha, Addl. Civil Judge (Junior Division), Pratapgarh, Smt. Shradha Tripathi, Addl. Civil Judge (Junior Division), Etawah, Smt. Vineeta Singh, Addl. Civil Judge (Junior Division), Mau, Smt. Shiv Kumari, Addl. Civil Judge (Junior Division), Firozabad, Smt. Shagun Panwar, Addl. Civil Judge (Senior Division), Meerut, Smt. Lovey Yadav, Addl. Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Raebareli, Smt. Sakshi Sharma, Additional Chief Judicial Magistrate, Faizabad and Smt. Bushra Adil Rizvi, Additional Chief Judicial Magistrate, G.B. Nagar for Ubuntu-cum-CIS training programme at JTRI, Lucknow in future.

I am further to say that the Court has been pleased not to nominate the officers mentioned in List-B for Ubuntu 14.04 Refresher Training Programme for Judicial Officers. The officers mentioned in List-B either have submitted resignation or under suspension or not joined the service.

I am also to inform you that the Court has also been pleased to grant ex-post facto exemption to Sri Aftab Alam Khan, Law Officer, U.P. State Information Commission, Lucknow from 02.12.2015 to 03.12.2015, Smt. Kiran Gond, Judicial Magistrate, Varanasi from 02.12.2015 to 03.12.2015, Sushri Chhavi Asthana, Additional Legal Advisor, U.P. State Industrial Development Corporation, Ghaziabad from 18.11.2015 to 19.11.2015 and Smt. Sakshi Sharma, Additional Chief Judicial Magistrate, Faizabad from 18.11.2015 to 19.11.2015.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 617 (i)/JR(S)/2015 dated: December 08, 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Ram Briksh Yadav, District & Sessions Judge, Siddharthnagar, Sri Prasoon Kumar Katiyar, District & Sessions Judge, Sitapur, Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court, Allahabad, Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court, Allahabad, Sri Aftab Alam Khan, Law Officer, U.P. State Information Commission, Lucknow with the request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The District & Sessions Judges, Deoria, Farrukhabad, Varanasi, Pratapgarh, G.B. Nagar, Saharanpur, Raebareli, Faizabad, Etawah, Lucknow, Shahjahanpur, Kushinagar at Padrauna, Mau, Firozabad and Meerut with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. Sushri Chhavi Asthana, Legal Adviser, U.P State Industrial Development Corporation, Ghaziabad.
5. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Ram Briksh Yadav	District & Sessions Judge	Siddharth Nagar
2.	Prasoon Kumar Katiyar	District & Sessions Judge	Sitapur
3.	Mohd. Faiz Alam Khan	Registrar (Jud.) (Conf.) High Court	Allahabad
4.	Vikas Kunvar Srivastava	Jt. Registrar (Jud.) (Listing) High Court	Allahabad
5.	Smt. Rajani Singh	Addl. District & Sessions Judge	Deoria
6.	Smt. Shikha Rani Jaiswal	Civil Judge (Junior Division)	Farrukhabad
7.	Meraj Ahmed	Civil Judge (Junior Div.)	Varanasi
8.	Swapna Anand	Civil Judge (Junior Div.)	Pratapgarh
9.	Sushri Minakshi Sinha	Judicial magistrate	Pratapgarh
10.	Smt. Bushra Adil Rizvi	Addl. Chief Judicial Magistrate	G.B.Nagar
11.	Om Prakash Tripathi	A.D.J. (FTC)	Saharanpur
12.	Smt. Neetu Pathak	Judge Small Causes Court	Saharanpur
13.	Smt. Rachana Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Pratapgarh
14.	Smt. Lovey Yadav	Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
15.	Smt. Sakshi Sharma	Addl. Chief Judicial Magistrate	Faizabad
16.	Smt. Shradha Tripathi	Addl. Civil Judge (Junior Div.)	Etawah
17.	Aftab Alam Khan	Law Officer, UP Information Commission	Lucknow
18.	Smt. Shaila	Spl. Chief Judicial Magistrate	Lucknow
19.	Smt. Pragya Singh	Addl. Civil Judge (Junior Div.)	Shahjahanpur
20.	Smt. Kiran Gond	Judicial Magistrate	Varanasi
21.	Anupam Goyal	Additional District & Sessions Judge	Kushinagar
22.	Smt. Vineeta Singh	Addl. Civil Judge (Junior Div.)	Mau
23.	Smt. Shiv Kumari	Addl. Civil Judge (Junior Div.)	Firozabad
24.	Smt. Shagun Panwar	Addl. Civil Judge (Junior Div.)	Meerut

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Satyendra Kumar Lal	Addl. Civil Judge (Junior Div.)	Agra
2.	Madhur Avasthy	Civil Judge (Junior Division)	Barabanki
3.	Sonal Pandeya	Addl. Civil Judge (Junior Div.)	Hardoi
4.	Santosh Kumar	Addl. Civil Judge (Junior Div.)	Ghazipur
5.	Kaustubh Mishra	Addl. Civil Judge (Junior Div.)	Jaunpur
6.	Baljit Singh	Additional District & Sessions Judge	Banda
7.	Sudhansu Ranjan Mishra	Addl. Civil Judge (Junior Div.)	Sultanpur
8.	Rajan Chaudhary	Attached to District HQ from 11/07/2015	Farrukhabad
9.	Gobari Prasad	Attached to District HQ from 18/10/2014	Sonbhadra
10.	Ashok Kumar Singh-VI	Attached to District HQ from 11/07/2014	Budaun
11.	Shyamal Mishra	Attached to District HQ from 10/09/2014	Kannauj
12.	Deep Kant Mani	Attached to District HQ from 23/05/2014	Jalaun at Orai